

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 32/BB/2018	-	For hearing	Rule 6 of IB	M/s Shri Gurudatt Sugars Marketing Pvt Ltd Vs M/s G M Sugar and Energy Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) SHASHI KEERTHI S.V
9900843474

Corporate Debtor

[Signature]

2) ~~Bharath~~

2) BHARATH. S
9008106463

Petitioner

[Signature]

ORDER

Counsel for Petitioner/Operational Creditor is present. Kumar & Bhat Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 14/03/2018.

[Signature]
Member (T)

[Signature]
Member (J)